# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 4359

TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

#### **EXPENSES INCURRED ON JAIL INMATES**

4359. SHRI SHRIRANG APPA BARNE:

SHRI RATTAN LAL KATARIA:

SHRI ADHALRAO PATIL SHIVAJIRAO:

**SHRI VINAYAK BHAURAO RAUT:** 

SHRI RAHUL SHEWALE: SHRI ANANDRAO ADSUL:

**DR. PRITAM GOPINATH MUNDE:** 

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a huge discrepancy in expenses incurred on jail inmates by various States;
- (b) if so, the details thereof and the reaction of the Government in this regard;
- (c) whether it is necessary to have the accounts audited to ascertain whether the funds are being utilised for the benefit of the prisoners and if so, the details thereof;
- (d) whether the Government has decided to get the accounts audited through the Comptroller and Auditor General of India;
- (e) if so, the details thereof and the time by which final decision is likely to be taken by the Government in this regard;
- (f) whether serious deficiencies in the training of jail officers/staff in the country have been reported; and
- (g) if so, the details thereof along with the steps taken by the Government for jail reforms in the country?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

### L.S.US.Q.NO.4359 FOR 28.03.2017

- (a) & (b): As per data compiled by National Crime Records Bureau, the State-wise details on expenses incurred on prison inmates during the last three years is at Annex-I. "Prisons" is a State subject and Prison Administration is primarily the responsibility of State Governments.
- (c) to (e): The Supreme Court has issued an order on 22.2.2017 in writ petition (Civil) 406/2013 titled "Inhuman Condition prevailing in 1382 prison in India". The Court has observed that there is a huge discrepancy on the amount spent on prison inmates between the Jails of one State to another. The Court has noted that it may perhaps be necessary to have the accounts audited and have, inter-alia, directed the Ministry of Home Affairs to have the accounts of the prisons audited with the assistance of C&AG. The C&AG have been apprised of the order of the Court.
- (f) & (g): Jail Officers/Staff are provided training by various Central/State Institutes. The State/UT-wise details of Jail Officers and Staff who received Refresher / Specialized / Re-orientation training during 2015 is at Annex-II.

The Model Prison Manual 2016 which encompasses various aspects of prison administration/reforms viz. custodial management, vocational training, staff development etc., has been circulated to all States/UTs for their guidance and to ensure uniformity in basic principles governing prisons.

### L.S.US.Q.NO.4359 FOR 28.03.2017

### Annexure referred to in part (b) of the Lok Sabha Unstarred Question No. 4359 for answer on 28.3.2017.

State/UT-wise Details of Expenses on Inmates during 2013, 2014 and 2015										
2013					2014			2015		
			Total		Inmate	Total			Total	
		Inmate	Expenses	Expenditu	Popul	Expenses	Expenditu	Inmate	Expenses	
		Populati	during	re Per	ation	during	re Per	Populati	during	Expenditure
SL	STATE/UT	on as on	2013-	Inmates	as on	2014-	Inmates	on as on	2015-	Per Inmates
		31.12.20	2014 (in		31.12.	2015		31.12.2	2016 (in	(in Rs.)
		13	Rs. )(in	(in Rs.)	2014	(in Rs. (in	(in Rs.)	015	Rs. )(in	
			Lakh)			Lakh)			Lakh)	
1	ANDHRA PRADESH	14313	4695.8	32807.9	7964	3019.8	37917.5	7897	3350.9	42432.1
2	ARUNACHAL	92	36.9	40108.7	127	91.3	71878	184	53.4	29010.9
	PRADESH									
3	ASSAM	8263	1558.8	18864.8	8346	2342.1	28063.1	9097	1998.9	21973
4	BIHAR	31259	11684.3	37379	31295	17997	57507.4	28418	23783.4	83691.4
5	CHHATTISGARH	15840	4385.1	27683.7	16525	4955.4	29987.3	17662	5340	30234.2
6	GOA	523	73.2	13996.2	527	73.8	13997	423	87	20573.9
7	GUJARAT	12058	2845.3	23596.8	11948	2244.2	18783.3	11778	2683.5	22784.1
8	HARYANA	17644	4429.4	25104.3	18642	5993.1	32148.5	18269	4664.1	25529.9
9	HIMACHAL PRADESH	1999	336.6	16838.4	2120	414.1	19531	1979	446.3	22553.8
10	JAMMU &	2352	2103.4	89430.3	2284	972	42556.6	2338	960.7	41090.7
	KASHMIR									
11	JHARKHAND	18220	4869.2	26724.5	17688	5933.5	33545.5	17613	6114.4	34715.1
12	KARNATAKA	14118	3902.2	27639.9	14221	3383.5	23792.6	13473	3901.3	28956.1
13	KERALA	7395	2225.1	30089.2	7078	2441.7	34496.7	7325	2716.4	37084.2
14	MADHYA	34708	9436.9	27189.4	36433	9845	27022.2	38458	12271	31907.6
	PRADESH									
15	MAHARASHTRA	27400	7219.9	26350	27868	6313.4	22654.7	29657	8476	28580
16	MANIPUR	660	174.4	26424.2	644	218.1	33873.6	651	278.1	42715.3
17	MEGHALAYA	850	144.8	17035.3	813	136.2	16751.7	943	349.6	37070.7
18	MIZORAM	870	278.7	32034.5	1054	289	27419.4	1244	280	22508
19	NAGALAND	487	284.8	58480.5	443	336.2	75885.7	490	320.8	65468.6
20	ODISHA	14473	4004.1	27666	14840	4141.6	27908.3	15965	4750.3	29754.7
21	PUNJAB	27449	3455.2	12587.7	26007	4732.4	18196.7	23645	3941.5	16669.6
22	RAJASTHAN	19293	2448.5	12691.1	20359	2999.4	14732.7	20086	604.1	3007.5
23	SIKKIM	230	93.3	40565.2	264	103.7	39272.3	251	87.7	34958.2
24	TAMIL NADU	14721	3340.9	22694.8	15874	3884.4	24470	14122	4426.7	31346
25	TELANGANA	-	-	-	6005	4897.1	81550.7	6201	1250.6	20167.8
26	TRIPURA	901	214.1	23762.5	909	209.4	23035.2	1039	247.2	23795.9
27	UTTAR PRADESH	83518	11577	13861.7	88221	15438.9	17500.2	88747	19460.8	21928.4
28	UTTARAKHAND	3845	2261.5	58816.6	4055	744.9	18370.8	4348	1212	27875.8
29	WEST BENGAL	22778	5343.1	23457.3	20069	7006.2	34910.4	21523	7772.5	36112.6
	TOTAL (STATES)	396259	93422.5	23576.1	402623	111157.4	27608.3	403826	121829.2	30168.7
30	A & N ISLANDS	1149	311.8	27136.6	769	327.1	42532.9	499	134.7	26995.9
31	CHANDIGARH	661	240.1	36323.8	702	225.4	32112.5	688	231.4	33633.6
32	D & N HAVELI	35	14.6	41714.3	199	30.2	15185.9	166	12	7228.9
33	DAMAN & DIU	56	16.8	30000	79	18.6	23544.3	46	27	58695.7
34	DELHI	13552	7995	58995	13850	11799.3	85193.3	14183	10430.7	73543.9
35	LAKSHADW EEP	0	2.4	12020.6	28	2.1	7468.2	24	0.5	1933.5
36	PUDUCHERRY	280	39	13928.6	286	68.2	23842.7	191	68.6	35916.2
	TOTAL (UTs)	15733	8619.7	54787.4	15913	12470.9	78369.1	15797	10904.9	69031.5
	TOTAL (ALL-	411992	102042.2	24768	418536	123628.2	29538.2	419623	132734.1	31631.7
	INDIA)	1	i	i	1		1	ĺ	i	l

Note: Expenditure per inmates is calculated on the basis of total expenditures made during the financial year 2015-16 and total number of inmates lodged in jails as on 31.12.2015.

# Annexure referred to in part (f) of the Lok Sabha Unstarred Question No. 4302 for answer on 28.3.2017.

### **Training of Jail Officers/Staff**

(Refresher / Specialised / Re-orientation Courses) during 2015

SI.	•	ialised / Re-orientation Courses) during 2015  No. of Personnel Trained							
No.	State/UT	Officers Staff		Others	Total				
1	ANDHRA PRADESH	18	22	0	40				
	ARUNACHAL								
2	PRADESH	0	0	0	0				
3	ASSAM	28	6	0	34				
4	BIHAR	2	1	0	3				
5	CHHATTISGARH	7	332	0	339				
6	GOA	10	0	0	10				
7	GUJARAT	8	379	23	410				
8	HARYANA	72	605	5	682				
9	HIMACHAL PRADESH	11	88	1	100				
10	JAMMU & KASHMIR	6	16	0	22				
11	JHARKHAND	7	44	0	51				
12	KARNATAKA	29	64	0	93				
13	KERALA	37	112	79	228				
14	MADHYA PRADESH	99	480	7	586				
15	MAHARASHTRA	188	359	172	719				
16	MANIPUR	0	0	0	0				
17	MEGHALAYA	0	0	0	0				
18	MIZORAM	18	31	0	49				
19	NAGALAND	1	34	0	35				
20	ODISHA	0	178	10	188				
21	PUNJAB	146	0	0	146				
22	RAJASTHAN	36	102	0	138				
23	SIKKIM	0	0	0	0				
24	TAMIL NADU	107	325	3	435				
25	TELANGANA	59	266	86	411				
26	TRIPURA	2	60	0	62				
27	UTTAR PRADESH	1	5	0	6				
28	UTTARAKHAND	2	0	0	2				
29	WEST BENGAL	332	1636	1007	2975				
	TOTAL (STATES)	1226	5145	1393	7764				
30	A & N ISLANDS	4	26	0	30				
31	CHANDIGARH	4	0	0	4				
32	D & N HAVELI	0	0	0	0				
33	DAMAN & DIU	0	0	0	0				
34	DELHI	22	2	4	28				
35	LAKSHADWEEP	0	0	0	0				
36	PUDUCHERRY	0	0	0	0				
	TOTAL (UTs)	30	28	4	62				
	TOTAL (ALL-INDIA)	1256	5173	1397	7826				

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